

प्रौद्योगिक विकास मंत्रालय मे उप मंत्री
(श्री सिद्धेश्वर प्रसाद) . (क) और (ख)

एक विवरण सलगन है (प्रश्नालय मे रखा
गया है देखिए संख्या LT—3859/72)]

12.01 hrs.

SHRI P. M. MEHTA (Bhavanagar) : I have a submission to make. An important motion given by me was accepted by the Business Advisory Committee and I attended the meeting of the BAC but today I do not find that subject on the order paper.

MR SPEAKER : Order please

SHRI JYOTIRMOY BOSU (Diamond Harbour) . It is rather strange that it has been pushed out. It never happened before. When we are functioning so smoothly here, the Government want to butt in and complicate the things. This is not the way that democracy should function.

SHRI P. M. MEHTA : It was a motion on the working of the STC.

MR. SPEAKER: The Minister is not here, let him come.

Papers to be laid.

12.02 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER INDIA TELEGRAPH ACT

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (5) of section 7 of the Indian Telegraph Act 1885:—

- (1) The Indian Wireless Telegraphy (Demonstration Licence) Amendment Rules, 1972, published

in Notification No. G.S.R. 1446 in Gazette of India dated the 18th November, 1972.

- (2) The Indian Wireless Telegraphy (Experimental Service) Amendment Rules, 1972, published in Notification No. G.S.R. 1447 in Gazette of India dated the 18th November, 1972

[Placed in Library See No LT-3845/72.]

NOTIFICATIONS UNDER ALL-INDIA SERVICES ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951.

- (1) The Indian Forest Service (Pay) Fourth Amendment Rules, 1972, published in Notification No. G.S.R. 1152 in Gazette of India dated the 23rd September, 1972
- (2) The Indian Forest Service (Probation) Second Amendment Rules, 1972, published in Notification No. G.S.R. 1153 in Gazette of India dated the 23rd September, 1972
- (3) The Indian Forest Service (Pay) Fifth Amendment Rules, 1972, published in Notification No. G.S.R. 1313 in Gazette of India dated the 14th October, 1972.

[Placed in Library. See No. LT-3846/72].

FOREIGNERS FROM UGANDA ORDER, 1972 AND ASSESSMENT REPORT ON PROGRAMME FOR SPREAD AND DEVELOPMENT OF HINDI ETC.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): I beg to lay on the Table—

- (1) A copy of the Foreigners from Uganda Order, 1972, published in Notification No. G.S.R. 446